

**Dr. Rajeev Kumar Yadav S/o Ramdhari Yadav & Ors. Vs Secretary,
Railway Board, Ministry Of Railways, Rail Bhawan, Raisena Road, Rafi
Marg, New Delhi-110001 & Ors.**

Court: Central Administrative Tribunal - Jabalpur Bench, (Circuit Sitting At Bilaspur)

Date of Decision: Jan. 9, 2025

Hon'ble Judges: Akhil Kumar Srivastava, Member (J); Mallika Arya, Member (A)

Bench: Division Bench

Advocate: S.P. Singh

Final Decision: Dismissed

Judgement

Akhil Kumar Srivastava, Member (J)

1. The applicant Dr. Rajeev Kumar Yadav appeared in person and Shri B.P. Rao proxy counsel for Shri S.P. Singh, learned counsel for the

respondents.

2. The applicant submits that he wants to withdraw this OA.

3. Learned counsel for the respondents has not raised any objection against the prayer made by the applicant.

3. In view of the statement made by the applicant, the OA is dismissed as withdrawn. No costs.